

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5054  
ANSWERED ON:02.09.2011  
REPRESENTATION OF WOMEN IN JUDICIAL SYSTEM  
Singh Shri Vijay Bahadur

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether India has a 3 per cent representation of women in judicial system, according to a recent report "Progress of the World's Women" by UN Women;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)(b) & (c): No Madam. The information provided by Department of Justice, Ministry of Law and Justice as indicated in the "Report of Women & Men 2010" published by Ministry of Statistics and Programme Implementation, Government of India, mentions that as on 10.07.2009, out of total of 649 judges in Supreme Court and High Court, there are 51 female judges and 598 male judges. The proportion of female judges to the total number of judges works out to be 7.85%.